

ITEM NO.26

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).562/2009

SAMAJ PARIVARTANA SAMUDAYA & ORS. Petitioner(s)  
VERSUS  
STATE OF KARNATAKA & ORS. Respondent(s)

(ONLY I.A. NOS. 205 OF 2014 (FOR INTERVENTION), 206 OF 2014 (FOR MODIFICATION OF COURT'S ORDER DATED 23.9.2011), 24335 OF 2018 (FOR DIRECTIONS), 152631 OF 2018 (FOR DIRECTIONS), 61304 OF 2019 (FOR CLARIFICATION OF JUDGMENT DATED 18.4.2013), 17007 OF 2021 (FOR DIRECTIONS), 61452 OF 2020 (FOR DIRECTIONS), 64798 OF 2019 IN I.A. NO. 152631 OF 2018 (FOR INTERVENTION), 97376 OF 2019 IN I.A NO. 24335 AND 15631 OF 2018 (FOR IMPLEADMENT), 37678 OF 2022 (FOR DIRECTIONS), AND 98216 AND 98219 OF 2020 (FOR PERMISSION TO FILE APPLICAITON FOR DIRECTIONS AND DIRECTIONS). THE NAMES OF THE FOLLOWING ADVOCATES MAY BE SHOWN AGAINST THE AFOREMENTIONED I.AS: MR. SHYAM DIVAN, SR. ADVOCATE (A.C.)MR. A.D.N. RAO, SR. ADVOCATE (A.C.)MR. SIDDHARTH CHOWDHARY, ADVOCATE (A.C.)MR. PRASHANT BHUSHAN, ADVOCATE MR. G.S. MAKKAR, ADVOCATE MR. SHUBHRANSHU PADHI, ADVOCATE Mr. T.G. NARAYANAN NAIR, ADVOCATE MR. E.C. AGRARWALA, ADVOCATE MR. KUMAR DUSHYANT SINGH, ADVOCATE MR. PULKIT TARE, ADVOCATE MR. SHAILESH MADIYAL, ADVOCATE MR. GAICHANGPOU GANGMEI, ADVOCATE, MS. ANSHULA GOVER)

Date : 18-04-2022 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE KRISHNA MURARI  
HON'BLE MS. JUSTICE HIMA KOHLI

Amicus Curiae(s) Mr. A.D.N. Rao, Sr.Adv.

For Petitioner(s) Mr. Prashant Bhushan, AOR  
Ms. Rashmi Singh, Adv.

Ms. Aparna Bhat, AOR

For Respondent(s)/  
Applicant(s)

For UOI  
(Ministry of Steel) Mr. K.M. Natraj, ASG  
Mr. R.Balasubramanian, Sr.Adv.  
Mr. Sarad Kumar Singhania, Adv.  
Mr. R.R. Rajesh, Adv.  
Mr. Rajesh K. Singh, Adv.  
Mr. D.L. Chidananda, Adv.  
Mr. Rajat Nair, Adv.  
Mr. Shailesh Madhiyal, Adv.

Ms. Suhasini Sen, Adv.  
 Mr. Shubhranshu Padhi, Adv.  
 Mr. T.S. Sabarish, Adv.  
 Mr. Pranay Ranjan, Adv.  
 Ms. Vimla Sinha, Adv.  
 Mr. B.K. Satija, Adv.  
 Mr. Amrish Kr. Sharma, Adv.  
 Ms. Shradha Deshmukh, Adv.  
 Mr. Arvind Kumar Sharma, Ad.  
 Mr. G.S. Makker, AOR  
 Mr. Raj Bahadur Yadav, AOR  
 Mr. Amrish Kumar, AOR

In I.A.No.61452/20  
 (For Mineral  
 Enterprises Ltd.,  
 Karnataka)

Mr. Krishnan Venugopal, Sr.Adv.  
 Mr. Aditya Narayan, Adv.  
 Mr. Rohit Sharma, Adv.  
 Mr. Rounak Nayak, Adv.  
 Mr. Anshul Chowdhary, Adv.  
 Ms. Arju Choudhary, Adv.  
 Mr. Ganesh Bhatt, Adv.  
 Ms. Akshata Bengal, Adv.  
 Mr. Kumar Dushyant Singh, Adv.

For Federation of  
 Indian Mineral  
 Industries(FIMI  
 South) In  
 I.A.No.24335/18

Mr. Rakesh Dwivedi, Sr.Adv.  
 Mr. Krishnan Venugopal, Sr.Adv.  
 Mr. A.Tripathy, Adv.  
 Mr. Aditya Narayan, Adv.  
 Mr. Rohit Sharma, Adv.  
 Mr. Ganesh Bhatt, Adv.  
 Ms. Akshata Bengal, Adv.  
 Mr. Rounak Nayak, Adv.  
 Mr. Anshul Chowdhary, Adv.  
 Ms. Arju Choudhary, Adv.  
 Mr. Kumar Dushyant Singh, Adv.

In I.A.No.17007/21  
 [For Federation of  
 Indian Mineral  
 Industries,  
 Southern Region  
 ("FIMI South")]

Mr. Dushyant Dave, Sr.Adv.  
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 Mr. Anshul Chowdhary, Adv.  
 Ms. Arju Choudhary, Adv.  
 Mr. Kumar Dushyant Singh, Adv.

In I.A.No.61304/19  
 (For Mineral  
 Enterprises Ltd.,  
 Karnataka)

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 Mr. Anshul Chowdhary, Adv.

- Ms. Arju Choudhary, Adv.  
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- For State of Karnataka  
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Mr. Shubhranshu Padhi, AOR  
Mr. Ashish Yadav, Adv.  
Mr. Rakshit Jain, Adv.  
Mr. Vishal Banshal, Adv.
- In IA Nos.98216 & 98219/20  
(For M/s SLR Metaliks Ltd.)  
Mr. Neeraj Kishan Kaul, Sr.Adv.  
Mr. Ninad Laud, Adv.  
Ms. Swati Kamat, Adv.  
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Mr. Ivo D'Costa, Adv.  
Ms. Anshula Grover, Adv.  
Ms. Aarzo Aneja, Adv.  
Ms. Ira S.Mahajn, Adv.
- IA No.152631/18  
(For Vedanta Ltd.)  
Mr. C.A. Sundaram, Sr.Adv.  
Mr. Krishnan Venugopal, Sr.Adv.  
Mr. Mahesh Agarwal, Adv.  
Mr. Ninad Laud, Adv.  
Mr. Ankur Saigal, Adv.  
Ms. Mansi Taneja, Adv.  
Ms. Deepshikha Mishra, Adv.  
Mr. Kaustubh Singh, Adv.  
Mr. Aditya Pratap Swain, Adv.  
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Mr. Rituraj Choudhary, Adv.  
Ms. Sujaya Bardhan, Adv.
- In I.A.Nos.205 & 206/13 In WP(C) 562/2009  
Mr. S.Sukumaran, Adv.  
Mr. Anand Sukumar, Adv.  
Mr. Bhupesh Kumar Pathak, Adv.  
Mr. T.G. Narayanan Nair, Adv.
- For NMDC Ltd.  
Mr. K. Raghavacharyulu, Adv.  
Mr. Kailash Pandey, Adv.  
Mr. Ranjeet Singh, Adv.  
Shri. Gaichangpou Gangmei, AOR
- For State of W.B. Mr. Suhaan Mukerji, Adv.

Mr. Nikhil Parikshith, Adv.  
Mr. Vishal Prasad, Adv.  
Mr. Abhishek Manchanda, Adv.  
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Mr. Tanmay Sinha, Adv.  
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For Karnataka Iron  
& Steel Mfr.  
Assn.

Mr. Sanjeev Kapoor, Adv.  
Mr. Rajat Jariwal, Adv.  
Ms. Saniya Mirani, Adv.  
For M/S. Khaitan & Co., AOR

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Mr. Kunal Verma, AOR

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Mr. A. Raghunath, AOR

Mr. Anil Kumar Mishra-I, AOR

Mr. Chandra Prakash, AOR

Ms. A. Sumathi, AOR

Mr. Shailesh Madiyal, AOR

Mr. Samir Ali Khan, AOR

Mrs. Anjani Aiyagari, AOR

Ms. Manjula Gupta, AOR

Mr. Balaji Srinivasan, AOR

Mr. Senthil Jagadeesan, AOR

Mr. Adarsh Upadhyay, AOR

Mr. Merusagar Samantaray, AOR

M/S. Karanjawala & Co., AOR

Mrs. Sudha Gupta, AOR

Mr. Bhargava V. Desai, AOR

Mr. P. V. Dinesh, AOR

Mr. Munawwar Naseem, AOR

Mr. Neeraj Shekhar, AOR  
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Mrs. Kirti Renu Mishra, AOR  
Mr. Yashraj Singh Deora, AOR  
Mr. Snehasish Mukherjee, AOR  
Mr. Abhishek Sharma, AOR  
Mr. Vikas Mehta, AOR  
M/S. Parekh & Co., AOR  
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Mr. Dinesh Kumar Garg, AOR  
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Mr. Hetu Arora Sethi, AOR

Mr. Pulkit Tare, AOR

Ms. Rohini Musa, AOR

Ms. Surbhi Mehta, AOR

For State of A.P. Mr. Mahfooz A.Nazki, Adv.  
Mr. Polanki Gowtham, Adv.  
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Mr. Dhanjay S.Reddy, Adv.  
Mr. Hitesh Kumar Sharma, Adv.  
Mr. Akhileshwar Jha, Adv.  
Mr. S. Ashok Reddy, Adv.  
Mr. G. N. Reddy, AOR

Mr. P. S. Sudheer, AOR  
Mr. Rishi Maheshwari, Adv.  
Ms. Anne Mathew, Adv.  
Mr. Bharat Sood, Adv.  
Ms. Shruti Jose, Adv.

For Sandur Manganese & Iron Ores Ltd. (SMIORE) Mr. Sunil Dogra, Adv.  
Mr. Vivek Vishnoi, Adv.  
Mr. Abhishek Sharma, AOR  
Mr. Rishikesh Madhav, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

1. Heard learned Additional Solicitor General as also the learned Senior counsel appearing on behalf of the parties at length.
2. The Government of Karnataka wants to file an affidavit by 19.04.2022. They are permitted to do so.
3. Arguments concluded.
4. Order reserved.

(SATISH KUMAR YADAV)  
DEPUTY REGISTRAR

(R.S. NARAYANAN)  
COURT MASTER (NSH)